Region and State/UT	Current tobacco user (%)
Odisha	46.2
Bihar	53.5
North East	44.1
Sikkim	41.6
Arunachal Pradesh	47.7
Nagaland	56.8
Manipur	54.1
Mizoram	67.2
Tripura	55.9
Meghalaya	55.2
Assam	39.3
West	30.5
Gujarat	29.4
Maharashtra	31.4
Goa	8.8
South	24.1
Andhra Pradesh	29.2
Karnataka	28.2
Kerala	21.4
Tamil Nadu	16.2
Puducherry	15.1

Effective treatment facility for swine flu

1717. SHRI BAISHNAB PARIDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) what is the status of swine flu in the country i.e. how many persons had died during the last 2 years, State-wise details thereof;
- (b) whether an effective treatment facility of this flu has been set up in all the States of the country, if so, the details thereof; and

(c) whether this effective treatment has been equally provided in the States/UTs of India?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) H1N1 virus that caused the Influenza Pandemic during 2009-10 continues to circulate in the community causing outbreaks of seasonal Influenza in various parts of the country. The number of deaths reported by the States due to influenza A H1N1 in last two years is given in the Statement (See below). All the deaths may not have occurred only due to Influenza A H1N1 infection but may also be due to comorbid conditions (Lung disease, liver disease, kidney disease, blood disorders, Diabetes etc.) and due to patients being Immuno-compromised.

(b) and (c) All the States/UTs have identified treatment facilities for managing Influenza A H1N1. Guidelines on categorization of cases and treatment of Influenza A H1N1 have been provided to all the States/UTs. Oseltamivir, the drug for treatment of Influenza A H1N1 has been made available to the States/UTs that requisitioned for it.

Statement

Deaths of Influenza A H1N1 (Swine Flu): State/UT-wise, year-wise for 2013 and 2014

Sl. No.	State/UT	1st January – 31st Dec., 2013	1st January – 31st Dec., 2014
1	2	3	4
1.	Andaman and Nicobar Islands	0	0
2.	Andhra Pradesh	8	5
3.	Arunanchal Pradesh	0	0
4.	Assam	0	0
5.	Bihar	0	0
6.	Chandigarh	5	0
7.	Chhattisgarh	1	0
8.	Dadra and Nagar Haveli	0	0
9.	Daman and Diu	0	0
10.	Delhi	16	1
11.	Goa	0	1
12.	Gujarat	196	55
13.	Haryana	41	0

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1	2	3	4
14.	Himachal Pradesh	0	0
15.	Jammu and Kashmir	2	0
16.	Jharkhand	0	0
17.	Karnataka	19	33
18.	Kerala	1	15
19.	Lakshadweep	0	0
20.	Madhya Pradesh	32	9
21.	Maharashtra	149	43
22.	Manipur	0	0
23.	Meghalaya	0	0
24.	Mizoram	1	0
25.	Nagaland	0	0
26.	Odisha	0	0
27.	Puducherry	0	0
28.	Punjab	42	6
29.	Rajasthan	165	34
3 0.	Sikkim	0	0
31.	Tamil Nadu	6	8
32.	Telangana*	-	8
33.	Tripura	0	0
34.	Uttarakhand	7	0
35.	Uttar Pradesh	8	0
36.	West Bengal	0	0
:5)	Cumulative Total	699	218

^{*} Telangana State has been formed in 2014 after separation from the State of Andhra Pradesh.

Regulation of sale of bottled water

1718. SHRI GULAM RASOOL BALYAWI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) in what way the production and sale of bottled water is regulated;